

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.01.2024

ORDER NO. 21 of 2024

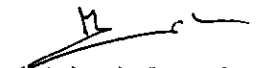
Hon'ble President is pleased to partially modify the roster order no. 216 of 2023 for **CESTAT, Chennai** from **31.01.2024** to **01.02.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 31.01.2024 to 01.02.2024	Dr. D. M. Misra, Hon'ble Member (Judicial)	Difference of Opinion matters: ST/41316/2018 M/s. TVM Edible Oil Refineries vs. CGST & CCE, Chennai E/41682/2015 M/s. Oil and Natural Gas Corporation Ltd. vs. CCE, Trichy

Note:

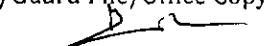
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar